

KAY PAN FRAGRANCE PRIVATE LIMITED (Under Corporate Insolvency Resolution Process)			
Operation Creditors (Govt dues)			
S.No.	Name of Claimant	Amount Claimed	Amount Admitted (Provisionally)
1	DCIT, Income Tax Department	67,66,84,948.00	67,66,84,948.00
2	Office of the Deputy Commissioner, State Tax, GZB, UP	4,51,75,48,545.00	4,51,75,48,545.00
3	Office of the Deputy Commissioner, CGST, GZB, UP	2,37,64,49,000.00	61,03,44,500.00
	Total	7,57,06,82,493.00	* 5,80,45,77,993.00

*** Claims Accepted Provisionally, subject to any further adjudications by Appellate Authorities as the matter are sub-judice**